## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 10.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.111/ BB/2017	-	For filing Affidavit	14	Katwa Construction Company Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
ŧ,	SANJEEV. R. KUL M:9886985108	KAIWA CONDINUCIZON	BL"

## <u>ORDER</u>

Counsel for Petitioner is present. He has filed memo along with Affidavit stating that, the company is not governed by any regulatory authority. List it for orders on 17/11/2017.

Member (T)

Member (J)